

**GOVERNMENT OF INDIA**  
**MINISTRY OF POWER**  
**RAJYA SABHA**  
**QUESTION NO 21.12.2009**  
**ANSWERED ON**  
**OVERDRAWAL OF POWER .**

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SHRI GIREESH KUMAR SANGHI

Will the Minister of COAL/COALPOWER be pleased to state :-

- (a) whether the States are drawing more than their allocated quota from the regional and national power grids;
- (b) if so, the position during October-December, 2008 and January-May, 2009, State-wise;
- (c) whether this overdrawal of power by State Electricity Boards is being diverted to rural areas which continue to face acute shortage of power;
- (d) what additional capacity of power generation has been planned for 2009; and
- (e) whether this additional power would be dedicated to rural agriculture and agro based industries so that poor and marginal farmers get maximum relief?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

( SHRI BHARATSINH SOLANKI )

(a) :Yes Sir, some of the states do overdraw more their allocated quota from the regional and national grids.

(b) :State-wise details of schedule for drawal and actual drawal as well as under- drawal / over drawl during October to December, 2008 and January to May, 2009 are enclosed in Annex.

(c) :The supply and distribution of power to various areas within a State comes under the purview of concerned State Government / Power Utilities and they decide the priorities for supply. No specific information in regard to supply of power by them to rural and urban areas in general and diversion of power over-drawn from the grid to the rural areas in particular is available with the Government.

(d) :Generating capacity addition of 14,507 MW has been planned for commissioning during 2009-10, out of which a capacity of 6,375 MW has already been commissioned till 07.12.2009.

(e) :As already indicated in reply to part (c) above, the matter comes under the purview of concerned State Governments.